

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).30906/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 36970/2016 passed by the High Court Of Judicature At Allahabad)

GENDA LAL

Petitioner(s)

VERSUS

STATE OF UP THROUGH PRINCIPAL SECRETARY & ORS. Respondent(s)

WITH I.A. No.148164/2019 in SLP(C) No. 22358-22359/2019 (Diary No.30658/2019 only mentioned today) (XI)

Date : 13-11-2019 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

For Respondent(s)/ Mr. D.K. Garg, Adv. (mentioned by)
Applicant(s) Mr. Dhananjay Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the instant application being I.A. No.148164/2019 after two weeks before the appropriate Bench.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR